

laid on the table of the Sabha as soon as available.

Work on Bareilly-Gauhati Lateral Road

10032. SHRI R. K. SINHA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the work on the Bareilly-Gauhati lateral road has been slowed down for over a year due to shortage of funds ;

(b) whether it is also a fact that the original estimate for this road has been pruned ; and

(c) if so, whether the pruning has not affected the quality of this vital border road ?

THE DEPUTY-MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) to (c). The work slowed down after August 1966. It is now however, progressing according to revised programme and target, based on curtailed specifications and reduced scope of work. The road when constructed to these reduced specifications, will be adequately serviceable for traffic but the higher standards and specifications originally envisaged, will not be attained.

Production of Books in Regional Languages at University level

10033. SHRI R. K. SINHA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government have drawn up a scheme for the production of books at the University level in the regional languages ; and

(b) if so, the details thereof ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) Yes, Sir.

(b) Under the Centrally Scheme of book production in regional languages at Univer-

sity level, the Government of India would provide assistance to the maximum of Rs. 1 crore to each State Government over a period of six years commencing from 1968-69. During the first year, this assistance was to be on a sharing basis of 75% by the Centre and 25% by the State Government concerned on the expenditure incurred. In subsequent years, the Centre will assist on 100% basis in consequence of the recommendation of the National Development Council that all Centrally Sponsored Scheme from 1969-70 will be on a 100% basis. For the preparation of State schemes of book production under this programme, the Ministry has drawn up a guideline and circulated it to the State Governments requiring them to set up a suitable machinery for the purpose, associating the Vice-Chancellors of Universities situated in their States and to prepare an outline of their schemes indicating their organisational set-up, the projects undertaken and the manner of their execution. Grants are released to the State Governments only after the schemes of book production have been approved by the Ministry.

Correction of Answer to Unstarred Question No. 644 dated 21-2-1962 regarding Air-India entering Hotel Industry.

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

Sir, on 21st February, 1969, in reply to part (a) to (c) of unstarred Question No. 644 by Shri George Fernandes and other regarding Air-India entering the hotel industry, I stated that "Air-India have proposals to construct a hotel at the Santa Cruz Airport at a cost of Rs. 3 crores, and another at Juhu Beach in Bombay, at a cost of Rs. 1 crore." The factual position is that the proposed hotel and Santa Cruz Airport likely to cost Rs 1 crore and that at Juhu Beach, Rs. 3 crores.

12.23 hrs.

PAPERS LAID ON THE TABLE

Audit Report (Commercial), 1969 and Statement of decisions on Administrative Reforms Commission's Report on Finance Accounts and Audit

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI

MORARJI DESAI : I beg to lay on the Table :

- (1) A copy of the Audit Report (Commercial), 1969, under article 151(1) of the Constitution. [*Placed in Library. See No. LT-1187/69.*]
- (2) A statement of decisions of Government on certain recommendations of the Administrative Reforms Commission in their Report on "Finance, Accounts and Audit." [*Placed in Library. See No. LT-1188/69.*]

ANNUAL REPORT OF DEVELOPMENT COUNCIL FOR FOOD PROCESSING INDUSTRIES

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : I beg to lay on the Table a copy of the Annual Report of the Development Council for Food Processing Industries for the year 1966-67 under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951. [*Placed in Library. See No. LT-1189/69.*]

CERTIFIED ACCOUNTS OF INDIAN INSTITUTE OF TECHNOLOGY, MADRAS.

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : I beg to lay on the Table a copy of the Certified Accounts of the Indian Institute of Technology, Madras for the year 1967-68 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961. [*Placed in Library. See No. LT-1191/69.*]

REVIEW ON WORKING OF INDIA TOURISM DEVELOPMENT CORPORATION LIMITED, ANNUAL REPORT OF INDIA TOURISM DEVELOPMENT CORPORATION LIMITED ETC.

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) I beg to lay on the Table :

- (1) A copy each of the following papers under sub-section (1) of section

619A of the Companies Act, 1956 :-

- (i) Review by the Government on the working of the India Tourism Development Corporation Limited, New Delhi for the year 1966-67.
- (ii) Annual Report of the India Tourism Development Corporation Limited, New Delhi for the year 1966-67 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) A statement showing reasons for delay in laying the above Report. [*Placed in Library. See No. LT-1190/69.*]

INTERNATIONAL COPYRIGHT (FIRST AMENDMENT) ORDER AND STATEMENT SHOWING REASONS FOR DELAY IN LAYING NOTIFICATION.

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : I beg to lay on the Table :-

- (1) A copy of the International Copyright (First Amendment) Order, 1969, published in Notification No. S.O. 735 (English version) and S.O. 736 (Hindi version) in Gazette of India dated the 20th February, 1969, under section 43 of the Copyright Act, 1957.
- (2) A statement showing reasons for delay in laying the above Notification. [*Placed in Library. See No. LT-1192/69.*]

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES ETC.

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : I beg to lay on the Table following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of the Fourth Lok Sabha.